GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 678 TO BE ANSWERED ON 20th JULY, 2018

AMBULANCE PROVIDED UNDER NRHM

678. SHRI SANKAR PRASAD DATTA: SHRI SHARAD TRIPATHI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of general as well as critical care ambulances provided under National Rural Health Mission (NRHM) during each of the last three years and the current year, State/UT-wise;
- (b) whether the Government has fixed any targets for the creation of such services throughout the country during the current financial year;
- (c) if so, the details thereof, State/UT wise; and
- (d) the steps taken/proposed to be taken by the Government to provide the benefits of such services in the country?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

(a): Under NHM technical and financial support is provided to States/UTs, inter alia for general as well as critical care ambulances based on the proposals made by the States/UTs in their Programme Implementation Plans (PIPs) within their overall resource envelope.

State/UT-wise number of Dial-108/Dial-102 ambulances and empanelled vehicles operational under NRHM during each of the last three years and current year are at Annexure.

- (b) & (c): No, however under the Framework for Implementation of NHM, it is the endeavor to ensure universal access to emergency medical transportation facility with response time of not more than 30 minutes.
- (d): Public health and hospitals being a State subject, the primary responsibility to provide healthcare including general as well as critical care ambulances—lies with the respective State Governments. However, under the National Health Mission (NHM), technical and financial support is provided to States/UTs to strengthen their healthcare systems including support for ambulance services including Dial-108, Dial-102 Advance Life Support (ALS), Basic Life Support (BLS) ambulances, based on the proposals made by the States/UTs in their Programme Implementation Plans (PIPs) within their overall resource envelope.

Annexure

SI.	States/UTs	(As on March	current year (As on March	(As on March	(As on March
No.	States, 513	2015)	2016)	2017)	2018)
1	Bihar	936	885	848	1112
2	Chattisgarh	538	539	597	600
3	Himachal Pradesh	308	320	324	324
4	Jammu & Kashmir	331	331	331	331
5	Jharkhand	2438	2322	2657	2730
6	Madhya Pradesh	1544	1594	1426	1346
7	Odisha	826	935	895	935
8	Rajasthan	864	1341	1225	1317
9	Uttar Pradesh	2952	2952	3758	3908
10	Uttarakhand	248	248	248	248
11	Arunachal Pradesh	0	0	94	123
12	Assam	931	931	931	931
13	Manipur	40	43	43	43
14	Meghalaya	42	42	43	43
15	Mizoram	60	60	60	60
16	Nagaland	75	75	80	80
17	Sikkim	0	0	0	0
18	Tripura	0	0	0	0
19	Andhra Pradesh	708	439	439	439
20	Goa	38	38	36	44
21	Gujarat	406	406	406	585
22	Haryana	399	375	364	352
23	Karnataka	911	911	911	911
24	Kerala	50	50	49	43
25	Maharashtra	3691	3611	3611	3611
26	Punjab	242	242	242	242
27	Tamil Nadu	704	704	755	829
28	Telangana	519	316	316	316
29	West Bengal	1802	2300	2664	2960
30	A & N Islands	1	1	1	1
31	Chandigarh	10	15	15	15
32	D & N Haveli	0	0	0	0
33	Daman & Diu	7	7	7	11
34	Delhi	120	120	220	265
35	Lakshadweep	0	0	0	0
36	Puducherry	11	11	11	11
	Total	21752	22164	23607	24766